

Complaints against Principal, Kendriya Vidyalaya, Gomati Nagar, Lucknow

4478. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether some complaints have been received against Principal of Kendriya Vidyalaya, Gomati Nagar, Lucknow relating to illegal admissions in the Vidyalaya during the preceding three academic sessions;

(b) if so, the details thereof; and

(c) the action taken/proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) to (c) Yes, Sir, A complaint has been received by the Kendriya Vidyalaya Sangathan against the Principal, Kendriya Vidyalaya, Gomati Nagar regarding irregularities in admissions and a preliminary inquiry has been ordered.

Working women's hostel in Tamil Nadu

4479. SHRI S. AUSTIN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of proposals for construction of working women's hostels sanctioned in Tamil Nadu and other States during 1992-93, State-wise; and

(b) the places where the working women hostels are proposed to be sanctioned during 1993-94 in Tamil Nadu?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASA VARAJESWARI): (a) 30 proposals were approved under the Scheme of Assistance for Construction/Expansion of

Hostel Buildings for Working Women with a Day Care Centre for Children during 1992-93 as per State/Union Territory-wise break up given below:

S. No.	State/Union Territory	No. of Hostels sanctioned
1	Andhra Pradesh.	6
2	Arunachal Pradesh	1
3	Gujarat	1
4	Karnataka	4
5	Kerala	5
6	Maharashtra	8
7	Manipur	1
8	Nagaland	1
9	Orissa	1
10	Rajasthan	1
11	Delhi	1
		30

(b) The location of future hostels for working women depends on the proposals made by eligible organisations, keeping in view the need for hostels in various places. Such hostel proposals are processed on merits on receipt of complete applications from the eligible organisations recommended by the State Government/Union Territory Administration concerned.

Constitution of Vidyalaya Management Committees

4480. SYED SIBTEY RAZI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Vidyalaya Management Committees have been constituted for each Kendriya Vidyalaya of Delhi;

(b) if so, the names of 'members' including Chairman with phone number of